

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/1885/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 9th April 2019.

Sub:- **Casual leave along with permission to leave station.**

Ref:- Your letter No. JHD.-1/2019/10/1203, dtd. 06.04.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 08.04.2019 along with station leave permission, by his official car, at his own cost, from the morning of 07.04.2019 to the morning of 09.04.2019, has been granted/rejected.

Yours faithfully,

sdt-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/1886/A, dated 09.04.19
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

09/04/19

JT. REGISTRAR (VIGILANCE)

Rdgn